

Social Forestry Programme in Uttar Pradesh

4440. SHRI ANAND RATNA MAURYA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the soical forestry programme is being continued in Uttar Pradesh;

(b) if so, the area covered under this programme during 1990-91 district-wise;

(c) the amount spent on this programme during this period;

(d) the details of programme for the year 1991-92; and

(e) the amount proposed to be spent for this purpose during this period?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Yes, Sir.

(b) and (c) The information is being collected and will be laid on the Table of the House.

(d) and (e) The physical targets and financial allocation for afforestation/ tree planting activities in Uttar Pradesh for the year 1991-92 are given below:—

	Targets for 1991-92
Seedlings distribution (For planting on private lands) (in lakhs)	3,400
Area (Public lands, including forest lands) (in ha.)	90,000
Allocation (Rs. in lakhs) (tentative)	9,74,299

Environmental Problem by Rourkela Steel Plant

4441. KUMARI FRIDA TOPNO: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the attention of the Government has been drawn to the acute environmental problem created by the Rourkela Steel Plant and other industries in the district of Sundergarh in Orissa; and

(b) if so, the steps being taken or proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b) Yes, Sir. The Orissa State Pollution Control Board had directed the Rourkela Steel Plant to complete the installation of all the treatment measures by December, 31, 1991, and they are monitoring the progress of compliance. The Government has also taken the following steps for the prevention, abatement and control of pollution in respect of other industries:

- (i) Effluent and emission standards have been prescribed under the Environment (Protection) Act, 1986;
- (ii) Network of ambient air quality and ambient water quality monitoring stations have been set up;
- (iii) Environmental guidelines have been evolved for siting and operating of industries;
- (iv) Industries have been asked to comply with consent requirements of the State Pollution Control Board to keep the discharge of effluents and emissions within the stipulated limits;
- (v) A time-bound action plan for control of highly polluting 17 categories of industries has

been prepared in consultation with the State Governments and a Notification has been issued under which polluting units are required to meet the standards by December 31, 1991;

- (vi) Fiscal incentives are provided for installation of pollution control equipment and shifting of polluting industries from congested areas;
- (vii) A scheme has been initiated to give assistance to clusters of small-scale industrial units for setting up common effluent treatment plants.

[*Translation*]

Shortage of Civic Facilities in Resettlement Colonies

4442. SHRI SAJJAN KUMAR : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is acute shortage of civic amenities like water, sewer and sanitation facilities in the resettlement colonies of Delhi thereby causing great inconveniences to the people; and

(b) if so, the steps being taken by Government to provide these facilities?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b) Delhi Water Supply and Sewage Disposal Undertaking have reported that potable water supply has been extended to all the 44 re-settlement colonies. 1,36,000 individual water connections have already been sanctioned. For augmenting water supply in these colonies 610 deep bore hand pumps are available and 31 tube wells were constructed and connected with the distribution system. However, complaints of shortage of drinking water are received from some colonies which are situated at the tail end of the distribution system. Sewage services are re-

ported to be functioning in 17 colonies and work is in progress in 8 colonies. Estimates are in the process of sanction in 10 colonies and survey and investigation for providing these services is in progress in the remaining 9 colonies.

The Municipal Corporation of Delhi has reported that following sanitation facilities have been provided in these colonies:—

- (i) 134 Sulab Shauchalayas/Jan Suvidha complexes (with 6,601 seats with bathroom facilities),
- (ii) 295 dust-bins and 83 dalaos for collection garbage,
- (iii) 962 parks 'open spaces,
- (iv) 1,503 lavatory blocks with 27,219 seats made functional,
- (v) 868.66 KMS. of open surface drains,
- (vi) 26,000 Kms. of roads and lanes repaired/brick pavements done. Work on 480.75 kms. of roads has been taken up.

Civic Facilities in Delhi Villages

4443. SHRI SAJJAN KUMAR : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is acute shortage of civic amenities such as Electricity, Water and Power in the villages of outer Delhi thereby causing great difficulties to the people; and

(b) if so, the scheme of Government for providing civic amenities to these villages and the reasons for not providing the said amenities so far?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b) Water supply to the rural villages of outer Delhi is reported to be generally satisfactory. However, complaints of shortage are